

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13/1/2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : EP 20/14
PETITION NUMBER : TP 56/16
NAME OF THE PETITIONER(S) : Manjunath Dasappa and Another
NAME OF THE RESPONDENT(S) : Transglobal Power Ltd. & 4 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. Adv. Sri Kumar
9886720984

Adv. for respondents

[Signature]

ORDER

Crest Law Advocates filed Vakalat for the petitioners.
counsel for Respondents is present. He reported that counter
was already filed on behalf of Respondents before CLB.
counsel for Petitioners undertakes to file rejoinder if any
by 13.02.2017.

Posted to 13.02.2017.

[Signature]
Member (J)

[Signature]
Member (T)